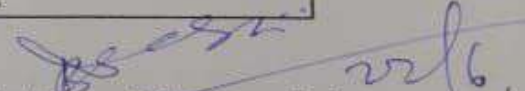


CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 23.06.2021

Sl. No.	Case No.	Stage
1	Com OS 132/2020	Evidence
2	Com OS 171/2020	Evidence
3	Com OS 13/2020	Evidence
4	Com OS 31/2020	Evidence
5	Com OS 236/2020	Evidence
6	Com OS 39/2021	Evidence
7	Com OS 202/2021	Evidence
8	Com OS 462/2021	Evidence
9	Com OS 472/2021	Evidence
10	Com OS 563/2021	Evidence
11	Com OS 605/2021	Evidence
12	Com OS 610/2021	Evidence
13	Com OS 651/2021	Evidence
14	Com OS 856/2021	Evidence
15	Com OS 912/2021	Evidence

AFTERNOON SESSION

Sl. No.	Case No.	Stage
1	Com OS 112/2021	Arguments
2	Com AA 5/2021	Arguments
3	Com AA 12/2021	Arguments
4	Com OS 352/2020	Objection
5	Com OS 93/2020	Objection
6	Com AA 28/2021	Hearing
7	Com OS 34/2020	Hearing
8	Com OS 280/2020	Hearing
9	Com OS 35/2020	Hearing
10	Com OS 87/2020	Hearing
11	Com AA 9/2021	Hearing
12	Com OS 476/2021	Hearing
13	Com OS 485/2021	Hearing
14	Com OS 514/2021	Hearing
15	Com OS 766/2021	Hearing
16	Com OS 893/2021	Orders


X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>